

**COURT – I**

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**I.A. No. 51 of 2012 in**  
**D.F.R. No. 104 of 2012**

**Dated : 16<sup>th</sup> February, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

Shri Gurnek Singh Bar

Versus

Punjab State Power Corporation Ltd. & Ors.

... Appellant/(s)

Applicant

...Respondent(s)

Counsel for the Appellant/(s):  
Applicant

Mr. Pradeep Misra &  
Mr. Daleep Kr. Dhayani

**ORDER**

**I.A. No. 51 of 2012**  
***(Appl. for waiver of court fee)***

Heard the learned counsel for the Applicant/Appellant.

***Order is Reserved.***

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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